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The High Court of Kerala

Kochi- 682 031
Dated- 20.9.2017

Proceedings

High Court establishment- Filling up of vacancies in the categories of Deputy Registrar and Assistant Registrar, High Court- orders issued.

Read : 1. Rule 21 of the Kerala High Court Service Rules, 2007.
2. High Court proceedings No.A5-602/2017 dated 16.9.2017.
3. Article 72 of the Kerala Financial Code, Volume I.

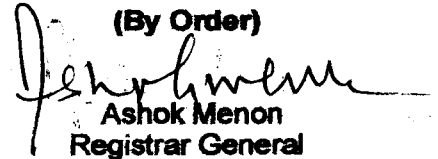
Order No.A5-42148/2016

The vacancies in the categories of Deputy Registrar and Assistant Registrar in the High Court are filled up as follows:

1. Sri.John A., Assistant Registrar (H.G.), High Court on temporary basis in the scale of pay of Rs.68700-110400 is promoted as Deputy Registrar, High Court in the scale of pay of Rs.77400-115200 on temporary basis under the rule read (1) above vice Sri.P.P. Rajan, Deputy Registrar proceeded on commuted leave for 99 days as per the High Court proceedings read (2) above. Sri.John A. will hand over the charge of Assistant Registrar to Sri.V.P.Radhakrishna Pillai (Sl.No.2) and will take charge as Deputy Registrar, High Court from Sri.A.Victor, Deputy Registrar, High Court, forthwith.

2.Sri.V.P.Radhakrishna Pillai, Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 is promoted as Assistant Registrar, High Court in the scale of pay of Rs.45800-89000 on temporary basis, against the vacancy left unfilled in the category of Assistant Registrar (H.G), recouring to Article 72 of Kerala Financial Code Vol.I. Sri.V.P.Radhakrishna Pillai will hand over the charge of Filing Scrutiny Officer to Smt.Susan Varghese, Filing Scrutiny Officer and will take charge as Assistant Registrar from Sri.John A. (Sl.No.1), forthwith.

(By Order)


Ashok Menon
Registrar General

To

The Officers concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (3 copies)
The Sub Treasury Officer, Ernakulam.
The Joint Registrars, High Court
The Deputy Registrars concerned, High Court
The Confidential Assistants to the Registrars, High Court
The Confidential Assistant to the Additional Registrar (General Administration), High Court
The Finance Wing, High Court.
The G (Accounts- I, II & III) Sections, High Court
The I.T. Section, High Court (for publishing in the High Court website)
The A1, A2, A3, A4 & A6 seats, High Court
The Administrative Records Section, High Court
The File/Stock File.